

Serial
No. of
Order

Date of
Order

Order with Signature

a transfer on administrative grounds perse. At this stage Mr. Bal states that the representation of the applicant dated 18-9-96 wherein besides this SO under challenge, he has given Jajpur Road and Sobra SO ^{as} two alternative places. This ^{is under consideration.} representation is under consideration and will be disposed of. Respondents are directed to dispose of this representation within two weeks. Call on 10th of October, 96.

Member (Admn.)

3 10.10.96

Shri B.K.Bal, Additional Standing

Counsel has produced a copy of the order dated 9.10.1996 passed by the Superintendent of Post Offices, Cuttack North Division, Cuttack under which the applicant Shri Mukunda Mahakud, PA Danagadi who is under orders of transfer to B.C.Pur is posted as PA Jajpur Road. It is also pointed out that Jajpur is one of the chosen stations. In this view of the matter and as the grievance of the applicant has been redressed, there is no further grievance to be decided in this Application. Shri T.Rath, counsel for the applicant makes a submission for payment of salary. That is a matter to be decided in a fresh Application. He may, if he has a cause of action, approach This Tribunal. With this observation, this Application is disposed of, and for technical purposes, it is dismissed.

Transcribed
MEMBER (ADMINISTRATIVE)

copy of
the order No-2
dt - 27.9.96 may
be handed over
to Mr. B.K. Bal,
Advocate for the
applicant concerned
7. x.96
07.10.96
S.O.

Received on
from
10/10/96
B.C.P.O.
Notified with
copy of the
order No-2
may be sent
to all resg'd
by regd post/Adm
Date
7/10/96
S.O.